

THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

HC.XXXVII-07/2021/193/R.Cell

Date: 05-06-2021

The Gauhati High Court has been pleased to call the following Grade-II officers for interview/viva-voce in connection with regular promotional process from **Grade-II to Grade-I of Nagaland Judicial Service**, as per the schedule indicated below:

SCHEDULE OF INTERVIEW

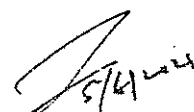
Sl. No.	Name of the Officers	Date of interview
1.	<i>Smti Tucuno Vamuzo, Chief Judicial Magistrate, Peren</i>	09-06-2021 (Wednesday)
2.	<i>Smti Somet Chumden Chang, Chief Judicial Magistrate, Dimapur</i>	
3.	<i>Shri Ajongba Imchen, Chief Judicial Magistrate, Longleng</i>	

Reporting Time: 02.30 PM

Venue: Gauhati High Court Kohima Bench, Kohima, Nagaland

(The interview/ viva-voce will be conducted through video conferencing mode)

By order,



(G. Baruah)

Registrar (Vigilance)-cum-

I/C, Recruitment Cell

Gauhati High Court, Guwahati

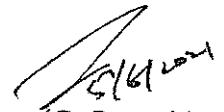
Memo No. HC.XXXVII-07/2021/193A/R.Cell

Date: 05-06-2021

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.

4. Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland. *He is requested to make necessary arrangements to upload this notification in the website of the Kohima Bench immediately. Further he is requested to direct the concerned officials to arrange the video conferencing facility for conducting the interview on the date and time mentioned above.*
5. Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram. *He is requested to direct the concerned officials to arrange the video conferencing facility for Hon'ble Interview Board Member for conducting the interview on the date and time mentioned above.*
6. Joint Registrar (_____), Gauhati High Court, Guwahati.
7. Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. Assistant Registrar (_____), Gauhati High Court, Guwahati.
9. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
10. Project Manager, Gauhati High Court, Guwahati. *He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 05-06-2021 regarding scheduling of interview in connection with regular promotion from Grade-II to Grade-I of Nagaland Judicial Service.**" with a scroll in the Home Page. Further he is requested to arrange the video conferencing facility for conducting the interview on the date and time mentioned above.*
11. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
12. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
13. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
14. The High Court Notice Board.
15. The Order File.


(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati